

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3784
ANSWERED ON:19.12.2005
MARKETING OF SEEDS BY MNCs
Mahajan Smt. Sumitra;Nandy Shri Amitava

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Multi-National Companies (MNCs) have been allowed to sell seeds to the Indian peasantries;
- (b) if so, the names of the MNCs who have been allowed to open the outlets in India;
- (c) whether the Government has any control over the cost and quality of the seeds being marketed by the MNCs;
- (d) if so, the details thereof;
- (e) whether the cases of sub-standard seeds sold by the MNCs has come to the notice of the Government;
- (f) if so, the details thereof; and
- (g) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a): Yes, Sir.

(b): The list of foreign technical/financial collaboration cases approved by the Department of Industrial Policy & Promotion from April, 2002 to September, 2005 is at Annexure-I.

(c) & (d): The Central Government have the power to specify the minimum limits of germination and purity for seeds notified under the Seeds Act. There is no provision in the legislation to control the cost of seeds.

(e) to (g): Government have provided a legal framework to strengthen the quality assurance regime under the Seeds Act, 1966, Seeds Rules, 1968 and Seeds (Control) Order, 1983 as amended from time to time. Enforcement of these legal instruments is vested with the State Governments /Union Territories. Inspectors notified under these legal instruments are empowered to draw samples, seize stocks, issue stop sale orders in case the seeds under reference contravene this Act, Rules and Order. The status of Seeds Law enforcement for the year 2004-2005 is at Annexure-II.

ANNEXURE-I

Statement on detailed break-up for Foreign Direct Investment (FDI) & Foreign Technology Cases (FTCs) approved by Government during April 2002 to September, 2005 Sector Agriculture (Hybrid Seeds & Plantation) ? Source: Department of Industrial Policy & Production SIA (FDI Data Cell)

S	Name of Indian	Name of foreign	Date of	Item of description
No.	Companies	collaboration	approval	

1.	CHAMBAL AGRI. TECH LTD., New Delhi - 110019	TECHNICO PTY LTD., AUSTRALIA	31.1.2004	To undertake mass multiplication under control environment of high yielding plantlets resulting in miniature Seed Potatoes
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2.	PHILISTAN AGRO EXPORTS PVT. LTD., Chennai	PHILIP A BURRETT CANADA	31.5.2004	MFG Poultry Feed
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3. CLAUSE SEEDS (INDIA) CLAUSE SEMENCES 1 8.7.2002 Hybrid vegetable seeds
PVT. LTD., AVANUE LUCIEN CLAUSE,
Secunderabad - 91221 Bretigny Surorge,
500025 (A.P.) Codex, FRANCE.
4. CLAUSE SEEDS (INDIA) CLAUSE SEMENCES 1 7.11.2002 To import Hybrid vegetable
PVT. LTD., Andheri AVANUE LUCIEN seeds from France in bulk
(E), Mumbai CLAUSE, 91221 Bretignyand re-pack and sell through
Surorge, Codex, FRANCE. Indian whole sale
distribution channel.
5. NUTECH FEEDS PVT. EVIALIS S.A. FRANCE 28.1.2003 For manufacturing, distribution
LTD, Bandra (West), and sale of cattle feeds, animal
Mumbai - 400 050. feed, poultry feeds and fish
feeds including vitamins and
mineral supplements and all
products related to Animal
farming.
6. ESSEL PACKAGING BERICAP HOLDING GMBH, 31.1.2004 To undertake manufacturing of
LTD., Worli, Mumbai GERMANY clousers for Carbonated soft
- 400 018 drinks
7. BIOSEED RESEARCH BIOSEEDS LIMITED, 31.7.2005 Engaged in the business of
INDIA PRIVATE MAURITIUS. Research of Hybrid seeds.
LIMITED, Jubilee
hills, Hyderabad.
8. INDIA SEED HOLDINGS INDIA SEED HOLDINGS LTD 08.07.2002 Scientific Research and
LTD C/O Mahendra MAURITIUS Development for new and
Hybrid Seeds, improved hybrid and other
Hyderabad varieties of seeds etc.
-500 012.
9. INDIA SEED HOLDINGS INDIA SEED HOLDINGS LTD 23.08.2002 Scientific Research and
LTD C/O Mahendra MAURITIUS. Development for new and
Hybrid Seeds improved hybrid and other
Hyderabad-500 012 varieties of seeds etc.
10. SEEDWORKS INDIA PVT. SEED WORKS HOLDINGS, 31.10.2003 To set up a wholly subsidiary
LTD, Hyderabad MAURITUS for research development,
production, marketing and export
of improved open pollinated
varieties and hybrid varieties
of fruit and vegetable seeds.
11. FIELDFRESH FOODS ELRO HOLDINGS INDIA 04.11.2004 Engaged in the exports and deal
PRIVATE LIMITED, LIMITED, MAURITIUS in all kinds of fruits, veget
NEW DELHI -ables, floriculture and
horticulture produce and other
agri-products.
12. KF BIOPLANTS M/s HILVERDA B.V. HOLLAND 30.4.2005 Tissue Culture plant (Propag-
PRIVATE LIMITED, -ation and production of
MAHARASHTRA variety of plants by plant
tissue culture)
13. KF BIOPLANTS M/s FLORIST DE KWAKEL B.V. 30.4.2005 Propagation, production & sales
PRIVATE LIMITED, NETHERLANDS of `Gerbera Varieties of Plants
MAHARASHTRA through Tissue Culture.
14. NICKERSON ZWAAN NICKERSON ZWAAN B.V. 31.5.2003 To undertake following

B.V., ANDHERI (e), Netherlands. activities to import hybrid and
Mumbai-59 open pollinated horticultural
seeds in bulk, repack and sell
through the Indian distribution
channel. To organize hybrid and
open pollinated horticultural
seed production.

15.EAST WEST SEEDS EAST WEST INTERNA- 31.8.2003 Development of seeds
INDIA PVT. LTD., TIONAL, BV,
DELHI-110052 NETHERLANDS

16.ITC ZENECA LTD C/O ADVENTA NETHERLANDS 30.06.2005 Development, Production and
Adventa India Ltd., HOLDINGS BV. marketing of hybrid seeds.
New Delhi. NETHERLANDS

17.SHRIRAM BIOSEEDS BIOSEED GENETICS 31.7.2005 Engaged in the activities of
LIMITED, HYDERABAD INTERNATIONAL INC, research and production of
-500 033. PANAMA ZEUS INVESTMENTS hybrid seeds.
LIMITED, MAURITIUS

18.BOROUGE PTE LTD, BOROUGE PTE LTD., 22.04.2003 To perform the object of
MUMBAI-400 001. SINGAPORE 119967 wholesale marketing,
distribution, supply, import,
export, distribution of high
performance polyolefin products.
To introduce inter-alia patented
BORSTAR BIMODAL POLYETH.

19.SYNGENTA SOUTH SYNGENTA SOUTH ASIA 25.02.2003 Manufacture, distribution and
ASIA AG, Mumbai, AG, SWITZERLAND sale of crop protection and
Maharashtra seeds products.

20.SYNGENTA INDIA LTD, SYNGENTA SEEDS AG, 31.12.2002 Production of high yielding
MUMBAI-400 020. SWITZERLAND hybrid seeds.

21.KNOWN - YOU SEED KNOWN YOU SEED CO. 21.01.2003 To engage in the activities of
(INDIA) PVT LTD., LTD., TAIWAN promoting breeding of high
PUNE-411 013 quality seeds for various kinds
of fruits and vegetables to
India for domestic as well as
export markets.

22.KNOWN - YOU SEED KNOWN YOU SEED CO. 02.09.2002 To engage in the activities of
(INDIA) PVT LTD., LTD., TAIWAN. promoting breeding of high
PUNE-411 013 quality seeds for various kinds
of fruits and vegetables to
India for domestic as well as
export markets.

22.KNOWN - YOU SEED KNOWN YOU SEED CO. 02.09.2002 To engage in the activities of
(INDIA) PVT LTD. LTD., TAIWAN. promoting breeding of high
PUNE-411 013 quality seeds for various kinds
of fruits and vegetables to
India for domestic as well as
export markets.

22.KNOWN - YOU SEED KNOWN YOU SEED CO. 02.09.2002 To engage in the activities of
(INDIA) PVT LTD., LTD., TAIWAN. promoting breeding of high
PUNE-411 013 quality seeds for various kinds
of fruits and vegetables to
India for domestic as well as
export markets.

25. C. P. GROUP, CHAREON POKPHAND 31.01.2005 To set up a wholly owned subsidiary in India which would set up five integrated poultry projects ACR OSS the country.
THAILAND C/O M/S. GROUP LTD., BANGKOK-
CHAROEN POKPHAND 10500
(INDIA) Pvt. Ltd.,
Chennai-600 085.
26. MATRIX VET PHARMA CARGILL INCORPORATED, 1.4.2003 Manufacture of Aqua Feed
PVT. LTD., HYDERABAD USA
27. GERMINI AGRO PVT. M/s. Terra Nigra 30.4.2005 Gerbera Plants
LTD., Mumbai Inc., USA
28. ALLTECH BIOTEC- ALLTECH INC., USA 31.12.2003 For development, manufacture, application, support, marketing and trading (for the purpose of seed marketing for bringing in product/technology /Brand awareness before starting the commercial production of biotechnology etc.
HNOLGLOGY PVT. LTD.
BANGLORE
29. DELTA AND PINE DELTA 7 PINE LAND 20.10.2004 To Set up WOS either by itself or through its affiliates and/or nominees to carry on the business of research and development, testing production, marketing and sale of agricultural seeds (including cotton).
LAND COMPANY,
Mumbai
30. MAHINDRA SHUBHLABH INTERNAL FINANCE 17.9.2002 Demonstrate The concept and provide the services to the farmers through the franchise network spread across the country. The detailed activities are:
SERVICES LTD.,
MUMBAI USA
31. NUNHEMS PROAGRO UNSEEDS n U USA, 14.8.2002 To set up a wholly owned subsidiary company in India for processing improved open pollinated varieties and hybrid varieties of seeds of onion, carrot, tomato, pepper, cucumber and melon.
SEEDS PVT. LTD.,
Hyderabad
32. SE, OMOS VEGETABLE SEMINIS VEGETABLES 1.12.2002 Research, production, processing & marketing of high quality hybrid seed.
SEEDS (INDIA) Ltd.
Mumbai
33. ALLTECH BIOTEC- ALTECH INC., USA 31.7.2002 Feed ingredients to improve animal health and performance.
HNOLGLOGY PVT. LTD.,
Bangalore
34. ZUARI SEEDS LTD., THE INSTITUTE OF 30.4.2002 Seed, know-how technical data.
PANAJI FIELD 7 VEGETABLE
CROPS, YUGOSLAVIA

ANNEXURE-II

Progress Report of Seed Law Enforcement during 2004-05

S.No State No.of Total No.of No.of No.of No.of No.of No.of No.of No.of
 notif- No.of samples cases cases cases cases cases cases cases
 ied samples found in which stop filed decided pending where
 Inspe- drawn sub- warning sale in the by Court court of seed
 ctor stand- issued order Court of Law Law forfeited
 ard issued of Law fine/
 impri-
 sonment
 awarded

1 2 3 4 5 6 7 8 9 10 11

1 Andhra Pradesh 1415 15487 545 15 7 100 5 95 1
 2 Assam 474 - - - - -
 3 Andaman NIL Nil Nil Nil Nil Nil Nil Nil Nil
 4 Arunachal Pradesh - - - - -
 5 Bihar 12 972 25 18 Nil Nil Nil Nil Nil
 6 Chandigarh UT N I L
 7 Chattisgarh 237 1353 36 14 36 - - - -
 8 Delhi 9 127 2 2 2 - - - -
 9 Dadar & Nagar N I L
 10 Diu & Daman N I L
 11 Gujarat 77 4245 63 18 46 18 39 14 Nil
 12 Goa 10 308 Nil Nil Nil Nil Nil Nil Nil
 13 Harayana 81 3140 35 23 3 - - - -
 14 Himachal Pradesh 10 509 - - - - -
 15 J & K Nil Nil Nil Nil Nil Nil Nil Nil Nil
 16 Jharkhand Not Reported
 17 Karanataka 1207 6883 50 42 20 8 - - -
 18 Kerala 155 50 5 - - - - -
 19 Lakshadweep N I L
 20 Madhya Pradesh 948 3959 332 332 332 2 1 1 Nil
 21 Meghalaya Nil report
 22 Maharashtra 884 10755 186 - - - - -
 23 Manipur Nil Report
 24 Mizoram 8 1000 130 - - - - -
 25 Nagaland Reported Nil
 26 Orissa 748 1409 420 - - - - -
 27 Punjab 1190 2636 250 42 - - - - -
 28 Pondicherry 14 203 4 4 - - - - -
 29 Rajasthan 391 3710 27 - 38 13 - 13 -
 30 Sikkim 8 1246 17 - - - - -
 31 Tamil Nadu 57 22688 1195 787 1621 195 147 48 2
 32 Tripura Reported Nil
 33 Uttar Pradesh 228 3733 88 23 53 7 5 2 -
 34 Uttaranchal 20 325 1 - - - - -
 35 W.B. 258 2850 418 887 863 - - - 485
 36 Total 8433 87588 3829 2207 3021 343 197 173 488

Progress report of Seeds (Control) Order during 2004-2005

S.No State No.of No.of No.of No.of No.of No.of No.of No.of Details No.of No.of
 Insp- seed cases samples cases cases cases cases cases
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 ted whom licence ents launc- seized dealers court appel-
 license refused seized hed during of iate
 issued under the Law autho-
 essen- period for rity
 tial appeal
 commo-
 dities
 Act

1 2 3 4 5 6 7 8 9 10 11 12

1 Andhra Pradesh 1765 10114 4 8801 21 1 21 - - 1
 2 Assam 474 137 - - - - -
 3 Andaman & Nicobar N I L
 4 Arunachal Pradesh Not Reported
 5 Bihar 12 - - - - -

